

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 1686
(TO BE ANSWERED ON 26.07.2017)**

VULGARITY IN DOORDARSHAN

1686. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) whether different Doordarshan Kendras broadcast scenes which are full of obscenity and if so, the details thereof;
- (b) whether the Government has received suggestion representations to censor the broadcast of such advertisements, vulgar scenes and if so, the details thereof and the reaction of the Government thereto; and
- (c) whether the Government has taken/ proposed to take any new initiative to regulate the different aspects of advertisements in the country and if so, the details thereof ?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL RAJYAVARDHAN RATHORE (Retd.))

(a): No. Madam, Prasar Bharati has informed that all programmes and advertisements of Doordarshan are telecast as per the Doordarshan broadcast code which is in conformity with Programme and Advertising Codes prescribed under the Cable Television Networks Rules 1994 enshrined under the Cable Television Networks (Regulation) Act, 1995. The details of the said codes are available on the web site of Doordarshan namely www.ddindia.gov.in and that of Ministry of Information and Broadcasting namely mib.nic.in.

(b) & (c): Certain complaints / representations have been received which are against private satellite TV channels. The telecast of all content on television is regulated under the Cable Television Networks (Regulation) Act, 1995 and Cable Television Networks Rules framed thereunder. The Act does not provide for pre-censorship of content telecast on such TV channels. However, it prescribes that all programmes and advertisements telecast on such TV channels should be in conformity with the prescribed programme code and advertisement code enshrined in the Act and Rules framed thereunder. The said codes contain a whole range of parameters to regulate programme and advertisements on TV channels including those which are considered obscene. The concerns raised in the representation / suggestions received are addressed as per the provisions of the said Rules / Acts referred above. The details of action taken against those TV channels which are found guilty of telecast of obscene and vulgar advertisement during the last three years and current year is annexed.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF LOK SABHA UNSTARRED QUESTION No. 1686 FOR 26.07.2017**

Details of action taken on violation of Programme and Advertisement code by private TV channels for telecast of content of indecency/obscenity/vulgarity in last three years and current year.

Year – 2014

S.No.	Name of the Channel	Nature of violation	Details of action taken
1.	WB	Telecast of a "V/UA" certified film "It's a Boy Girl Thing" showing obscene and women denigrating content	An order dated 16.01.2014 was issued for taking the channel off air for one day.
2.	Lemon News	Telecast of a news report, revealing the identity of the sexually abused women	A warning dated 10.03.2014 was issued to the channel
3.	Amrita TV	Telecast of 'A' Certified film, 'The Don'	A warning dated 27.03.2014 was issued to the channel
4.	All channels	TV Channels continue telecast Films without displaying CBFC Certificates.	An Advisory dated 29.05.2014 was issued to all TV Channels.
5.	Vasanth TV	Telecast of a programme called 'Vaimaye Vellum' revealed the identity of sexually abused minor children	A warning dated 27.08.2014 was issued to the channel

Year 2015

S.No.	Name of the Channel	Nature of violation	Details of action taken
6.	NTV	Telecast of a song-based programme 'Cine Colors'	An order dated 19.01.2015 was issued to the channel for taking the channel off air for seven days.
7.	NTV	Telecast of news report revealed the identity of sexual	A Warning dated 23.03.2015 was issued to the channel

		harassment minor boy	
8.	Satlon News	Telecast of News report about a private corporate party organised in a five star hotel on the Pune-Mumbai highway	An order was issued on 27.03.2015 to the channel to prohibit the transmission or re-transmission of channel for 30 days.
9.	Jai Hind	Telecast of 'A'; certified film, titled 'Hai Harithe'	An order was issued on 07.04.2015 to the channel to prohibit the transmission or re-transmission of channel for one day.
10.	Russia Today TV	Telecast of obscene programme 'Crazy Alert'	An Advisory dated 06.07.2015 was issued to the channel.
11.	A2Z News TV	The Channel telecast news reports on various date and revealed the identity of Sexually assaulted minor victims	A warning dated 07.08.2015 was issued to the channel.

Year 2016

S.No	Name of the Channel	Nature of violation	Details of action taken
12.	Care World	Telecast of a programme "Kya Karun Main AB?" on unnatural sex.	A warning dated 24.05.2016 was issued to the channel.
13.	F TV	Telecast of a programme namely fotos in alleged violation of the programme code	An Advisory dated 25.05.2016 issued to the channel
14.	CVR English News Channel	Telecast of News bulletins showing disturbing visuals of dead bodies	An Advisory dated 25.05.2016 issued to the channel
15.	Oscar Movies	Telecast of 'A' certified films on various dates.	An Advisory dated 06.06.2016 issued to the channel
16.	Care World	Telecast of obscene programme 'Kya Karu Main	An order was issued on 02.11.2016 to the channel to prohibit the transmission or re-

		Aab'	transmission of channel for seven days.
17.	News Time Assam	Telecast of news report revealing the identity of minor boy	An order dated 2.11.2016 was issued to the channel to prohibit the transmission or re-transmission of channel for one day (to carry out the three awards of one day off air concurrently)
	News Time Assam	Telecast of News bulletins showing disturbing visuals of dead bodies	
	News Time Assam	Telecast of News story defaming the image of MLA and denigrating women.	
18.	MBC TV	Telecast of news report revealing the identity of sexually assaulted victims.	A Warning dated 29.11.2016 issued to the channel

Year 2017

S.No	Name of the Channel	Nature of violation	Details of action taken
NIL			
